

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.03.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 198-199 of 2021	Niraj Jha Vs. Enkay (India) Rubber Co. Pvt. Ltd. & Ors.	Harish Katyal	
2.	Comp. App. (AT) (Ins) No. 212 of 2021	Aadhar Infraholding Ltd. Vs. Mohan Lal Jain & Ors.	Sumesh Dhawan	
3.	Comp. App. (AT) (Ins) No. 215 of 2021	Ravindra G.Sapkal Vs. Samata Nagari Sahkari Patsantha Maryadit	Devesh Agrawal	
4.	Comp. App. (AT) (Ins) No. 224 of 2021	Vivek Malik Suspended Director of Amzen Machines Pvt. Ltd. Vs. Punjab National Bank & Anr.	Varsha Banerjee	
5.	Comp. App. (AT) (Ins) No. 233 of 2021	Dwarkadhish Sakhar Karkhana Ltd. Vs. Pankaj Joshi & Anr.	Shiv Kumar Suri	

### For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 597 of 2020	HEC Infra Projects Ltd. Vs. Jyoti Ltd.  <b>With</b>	Mihir Lakhi	Varsha Banerjee
7.	Comp. App. (AT) (Ins) No. 1012 of 2020	Rahul Amin Suspended Director of Jyoti Ltd. Vs. Jyoti Ltd. & Ors.	Aastha Mehta	Arvind Kr. Gupta-R1 Sanjeev Kakra-R2

<b>8.</b>	Comp. App. (AT) (Ins) No. 04 of 2021	Pani Logistics Through its sole proprietor, Kiran M. Jain Vs. Sona Alloys Pvt. Ltd. Through its Resolution Professional Vikas G Jain & Ors.	Vishakha Gupta	
<b>9.</b>	Comp. App. (AT) (Ins) No. 112 of 2021	Bimlesh Bhardwaj and Ors. Vs. Value Infratech India Pvt. Ltd. (Through its Resolution Professional Sanjay Kumar Singh)	Piyush Singh	Sanjay Kr. Singh (R1 & R2) Saurabh Kalia (R4)

**For Hearing**

<b>10.</b>	Comp. App. (AT) (Ins) No. 1069 of 2020	Jitender Arora Resolution Professional M/S Premia Projects Ltd. Vs. Tek Chand & Anr.	Shiv Kr. Suri	Javed Khan-R1 Jitender Arora-RP
<b>11.</b>	Comp. App. (AT) (Ins) No. 1070 of 2020	ADS Resources Ltd. Vs. Shilpi Cables Technologies Ltd.	Chandra Shekhar Yadav	P.S. Bindra Simran Jeet

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Hearing**

<b>12.</b>	Comp. App. (AT) (Ins) No. 654 of 2020  <b>Part Heard</b>	Decan Value Investors L.P Vs. Dinkar T. Venkatasubramanian & Ors. (R.P. of Amtek Auto Ltd.)	Arpan Behl	Sumant Batra-R1 Siddhant Kan-R2 Charu Bansal-R2 & R3 Sumesh Dhawan-R4
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**After the Above**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Hearing**

<b>13.</b>	Comp. App. (AT) (Ins) No. 417 of 2020  <b>Part Heard</b>	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors.  <b>With</b>	Kumar Anurag Singh	Rohan R. Sonawane- R1 Arpan Behl-R2 Dinkar Singh-RP
<b>14.</b>	Comp. App. (AT) (Ins) No. 744 of 2020  <b>Part Heard</b>	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors.	Kumar Anurag Singh	Rohan R. Sonawane- R1 Dinkar Singh-R2 Arpan Behl-R3

**Note: The Court will rise at 03:00 PM.**

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**By the order of Hon'ble Acting Chairperson**

-sd/-  
**Registrar**